

**V Addl. District and Sessions Judge, Tiptur**  
**Sri. SHIVAKUMARA B**  
**V Addl. District and Sessions Judge**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	SC 10023/2017 (FRAMING OF CHARGE OR PLEA)		State by Tiptur town police <b>Vs</b> Govardhan	Public Prosecutor  T.B.R
<b>( SC/0010023/2017)</b>				
<b>: SC/0010023/2017</b>				
2	SC 10031/2018 (FRAMING OF CHARGE OR PLEA)		State by Dandinashivara Police <b>Vs</b> Nagaraju A.N.	Krishnamurthy.B.G
3	SC 10001/2019 (FRAMING OF CHARGE OR PLEA)		State by Tiptur Town Police, Tiptur <b>Vs</b> Nagaraju	PP
4	SC 10050/2019 (ORDERS)		State by Tiptur Town Police, Tiptur <b>Vs</b> Siddiq Pasha Alias Siddu	Sathish.B
5	CrI.Misc. 10279/2020 (ORDERS)		Shivanna <b>Vs</b> STATE BY TURUVEKERE POLICE	Sathish.B  Public Prosecutor
<b><u>11.00 AM to 02.00PM</u></b>				
6	CrI.Misc. 10299/2020 (NOTICE)		Hema <b>Vs</b> STATE BY TURUVEKERE POLICE	G.R. Srinivasa  Public Prosecutor
7	CrI.Misc. 10300/2020 (NOTICE)		Savitha <b>Vs</b> STATE BY TURUVEKERE POLICE	H.L. Sudhakar  Public Prosecutor
8	CrI.Misc. 10301/2020 (NOTICE)		Renukamma <b>Vs</b> Excise P.S, Chikkanayakanahalli	Venu.C  Public Prosecutor
9	CrI.Misc. 10302/2020 (NOTICE)		Jagadeesha R. <b>Vs</b> STATE BY TURUVEKERE POLICE	Yogananda.M.K  Public Prosecutor
10	CRL.A 10005/2020 (HEARING) IA/1/2020		Sridhara <b>Vs</b> STATE BY TIPTUR RURAL POLICE	Basavaraju.N  Public Prosecutor
11	SPL.C 10004/2020 (APPEARANCE OF ACCUSED)		State by Mines and Geology Department, Tumakuru <b>Vs</b> Ramesh	Public Prosecutor

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12	SPL.C 10005/2020 (APPEARANCE OF ACCUSED)		The Department of Mines and Geology <b>Vs</b> Nataraju	Public Prosecutor
13	SPL.C 10006/2020 (APPEARANCE OF ACCUSED)		The Department of Mines and Geology <b>Vs</b> Murthy	Public Prosecutor
14	SC 10029/2020 (APPEARANCE OF ACCUSED)		STATE BY TURUVEKERE POLICE <b>Vs</b> Muniraju	Public Prosecutor
15	SC 10030/2020 (APPEARANCE OF ACCUSED)		State by Dandinashivara Police <b>Vs</b> Nagaraja	Public Prosecutor
16	CRL.A 10004/2018 (ARGUMENTS)		H.R.Naveenkumar <b>Vs</b> Parameshwaraiah	BGK
17	CRL.R.P. 10027/2018 (ARGUMENTS)		Vijayakumar <b>Vs</b> Nanjegowda @ Rajanna	Krishnamurthy.B.G Jagadeesh.B.D

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<b>02.45 PM to 05.45PM</b>				
1	M.V.C. 510/2018 (EVIDENCE)		Bharath @ Bharathu <b>Vs</b> Venkata Prasad	Somasundar S
2	M.V.C. 511/2018 (EVIDENCE)		Shivagangamma <b>Vs</b> Managing Director, Karnataka State Road Transport Corporation	Nagesh.B.S  A.M.U
3	M.V.C. 773/2018 (EVIDENCE)		Panchakshari <b>Vs</b> Ramesh Kumar	N.S.Anil  S.S
4	Civil Misc. 10002/2019 (EVIDENCE)		H.M. Siddaramaiah <b>Vs</b> The Superintendent Engineer (Electrical)	G.B. Adarsh  Lakshman.H
5	Civil Misc. 10003/2019 (EVIDENCE)		Gowramma <b>Vs</b> The Superintendent Engineer (Electrical)	G.B. Adarsh
6	M.V.C. 1125/2018 (JUDGMENTS)		Pooja.Y <b>Vs</b> Jayamurthy	H.R.K  B.M
7	R.A. 10029/2019 (ARGUMENTS) IA/1/2019		T.S. Shankaramma <b>Vs</b> Sharadamma	Sreedhara.N.N
8	R.A. 10025/2018 (hear on I.A) IA/1/2018 IA/2/2018		Mohammad Anwar Sab <b>Vs</b> Noorjan	Udayakumar T.K
9	R.A. 10030/2018 (hear on I.A) IA/1/2018		Drakshyinaamma <b>Vs</b> The Land Acquisition Officer, Tiptur.	Adarsh.G.B  C.N.G
10	P and SC 10003/2020 (hear on I.A)		Krishnamurthachar <b>Vs</b> NIL	Somasundar S
11	P and SC 10010/2020 (hear on I.A)		G.S. Rangaswamy <b>Vs</b> NIL	S. Gopalakrishna
12	P and SC 10011/2020 (hear on I.A)		D.G. Rani <b>Vs</b> NIL	K.M. Shadakshari
13	P and SC 10017/2020 (hear on I.A) IA/1/2020 IA/2/2020		Shanthala N.S. <b>Vs</b> Nil	Karunakar.M.B

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	P and SC 10020/2020 (hear on I.A) IA/1/2020		Shashikala <b>Vs</b> Nil	M.R. Girish
15	O.S. 10001/2015 (HEARING ON MEMO)		T.S.Channegowda <b>Vs</b> M.S.Manjula	A.M.V  B.D.J
<b>( O.S./0010001/2015)</b>				
<b>: O.S./0010001/2015</b>				
16	A.S. 10001/2018 (HEARING ON MEMO) IA/1/2018		M/s Fiza Developers and Intra-Trade Pvt. Ltd. - represented by its Managing Director - B.M. Farookh <b>Vs</b> M/s Balaji Produce Company - represented by its partner Ravindra Kumar Bhuwalka	Krishnamurthy.B.G  C.N.K
<b>( A.S./0010001/2018)</b>				
<b>: A.S./0010001/2018</b>				
<b><u>11.00 AM to 02.00PM</u></b>				
17	Civil Misc. 10030/2018 (EVIDENCE)		Sarojamma <b>Vs</b> The Superintendent Engineer (Electrical)	GBA
<b>( Civil Misc./0010030/2018)</b>				
<b>: Civil Misc./0010030/2018</b>				
18	Civil Misc. 10035/2018 (EVIDENCE)		Dharanendraiah <b>Vs</b> The Superintendent Engineer (Electrical)	GBA
19	Civil Misc. 10038/2018 (EVIDENCE)		Rangaramaiah <b>Vs</b> The Superintendent Engineer (Electrical)	G.B.Adarsh
<b>( Civil Misc./0010038/2018)</b>				
<b>: Civil Misc./0010038/2018</b>				
20	M.V.C. 413/2018 (EVIDENCE)		Yogeesha <b>Vs</b> Raveesh	M.S.R  B.R
21	M.V.C. 414/2018 (EVIDENCE)		Raju <b>Vs</b> Raveesh	M.S.R  H.N.S

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
22	Civil Misc. 10030/2014 (ARGUMENTS)		S.H.Chandrashekaraiiah <b>Vs</b> THE EXECUTIVE ENGINEER (KPTCL)	MSS
<b>( Civil Misc./0010030/2014)</b>				
<b>: Civil Misc./0010030/2014</b>				
23	Civil Misc. 10032/2015 (ARGUMENTS) IA/1/2019		Huchamma <b>Vs</b> THE EXECUTIVE ENGINEER (KPTCL)	M.E.N H.L
<b>( Civil Misc./0010032/2015)</b>				
<b>: Civil Misc./0010032/2015</b>				
24	R.A. 10012/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		S.Vijayalakshmi <b>Vs</b> Srinivas Dead by LRs	Krishnamurthy.B.G
<b>( R.A./0010012/2018)</b>				
<b>: R.A./0010012/2018</b>				
25	R.A. 10033/2018 (ARGUMENTS) IA/1/2018		JAYAMMA <b>Vs</b> CHIKKANNAPPA	Krishnamurthy.B.G
26	Ex.A. 10001/2018 (ARGUMENTS)		State Bank of India <b>Vs</b> R. Horakerappa	
27	R.A. 10022/2019 (ARGUMENTS)		Rashmi <b>Vs</b> Shivabasavaiah	Udayakumar T.K
28	Civil Misc. 7/2013 (ARGUMENTS)		V.L.DAYANANDA MURTHY <b>Vs</b> THE EXECUTIVE ENGINEER (KPTCL)	P.R.J B.S.K
<b>( Civil Misc./0000007/2013)</b>				
<b>: Civil Misc./0000007/2013</b>				
29	Civil Misc. 10057/2014 (Respondent evidence)		J.K.MAHESHWARAI AH <b>Vs</b> THE EXECUTIVE ENGINEER (KPTCL)	Rajanna. T B.S.K
<b>( Civil Misc./0010057/2014)</b>				
<b>: Civil Misc./0010057/2014</b>				
30	R.A. 10037/2017 (Respondent Arguments)		Dayananda <b>Vs</b> S.T.Shusheela	Mallikarjunaiah.B Udayakumar T.K
<b>( R.A./0010037/2017)</b>				
<b>: R.A./0010037/2017</b>				
<b>Cases listed below are adjourned due to Covid 19</b>				

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31	R.A. 10013/2018 (STEPS) IA/1/2018 IA/2/2018 <b>( R.A./0010013/2018)</b> <b>: R.A./0010013/2018</b>	<b>06-01-2021</b>	Chandrashekaraiah <b>Vs</b> A.M.Parashivamurthy	Channegowda.C
32	M.V.C. 196/2018 (FOR OBJECTION)	<b>06-01-2021</b>	M.C. Chandan alias Chandan Kumar <b>Vs</b> Y.C. Raghu	T.S. Rajesh
33	M.V.C. 272/2018 (FOR OBJECTION)	<b>06-01-2021</b>	Jayamma <b>Vs</b> Sowbhagayamma	Sreedhara.K.S Gnanamurthy.H.S
34	R.A. 10032/2018 (FOR OBJECTION)	<b>06-01-2021</b>	SATHISH <b>Vs</b> LALITHAMMA	Somasundar S Krishnamurthy.B.G
35	M.V.C. 1147/2018 (FOR OBJECTION)	<b>06-01-2021</b>	Raveesh <b>Vs</b> H.S Nikethan	A.M.V
36	M.V.C. 898/2019 (FOR OBJECTION)	<b>06-01-2021</b>	Shabeena Taj <b>Vs</b> The United India Insurance Co.	Puttaraju.M.R
37	P and SC 10014/2019 (FOR OBJECTION)	<b>06-01-2021</b>	E.T. Thimmegowda <b>Vs</b> NIL	Jagadeesh.B.D
38	R.A. 10038/2019 (FOR OBJECTION)	<b>06-01-2021</b>	T.M. Premakumari <b>Vs</b> Mayanna	Krishnamurthy.B.G K.R. Dayananda
39	P and SC 10008/2019 (await notice)	<b>06-01-2021</b>	Rangegowda <b>Vs</b> M. Ramaswami Gowda	H.S. Krishnegowda
40	P and SC 10009/2019 (await notice)	<b>06-01-2021</b>	Shylaja @ Ammaiah <b>Vs</b> Shivakumar	M.S. Shantha Kumar Absent
41	M.V.C. 1316/2019 (written statement of R2)	<b>06-01-2021</b>	Shanthakumara <b>Vs</b> Srinivasamurthy	Krishnamurthy H R B M
42	M.V.C. 1400/2019 (await notice)	<b>06-01-2021</b>	Sheelavathi <b>Vs</b> C.N.Yogeesh	Rajakumar K
43	P and SC 10017/2019 (PAPER PUBLICATION ISSUED)	<b>06-01-2021</b>	H.N. Bharath Bhushan <b>Vs</b> NIL	Venu.C
44	M.V.C. 1525/2019 (written statement of R2)	<b>06-01-2021</b>	Eraiah <b>Vs</b> Dhananjaya	Krishna Murthy.H.R

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45	M.V.C. 1527/2019 (written statement of R2)	<b>06-01-2021</b>	Jayamma <b>Vs</b> Rukmini	Krishnamurthy.H.R
46	M.V.C. 1529/2019 (written statement of R2)	<b>06-01-2021</b>	Narasimharaju.G <b>Vs</b> Bharath.K.S	Krishnamurthy.H.R
47	M.V.C. 1530/2019 (written statement of R2)	<b>06-01-2021</b>	Mallikarjunaiah <b>Vs</b> Harsha.B.M	Krishnamurthy.H.R
48	M.V.C. 1531/2019 (written statement of R2)	<b>06-01-2021</b>	Dilip.B <b>Vs</b> Shamsudeen.K.M	Krishnamurthy H R
49	M.V.C. 1532/2019 (await notice)	<b>06-01-2021</b>	Deepak.R.M <b>Vs</b> S.H.Bharpur Singh	Krishnamurthy H R
50	P and SC 10002/2020 (PAPER PUBLICATION ISSUED)	<b>06-01-2021</b>	C.Prakash <b>Vs</b> NIL	Venu.C
51	M.V.C. 87/2020 (written statement of R2)	<b>06-01-2021</b>	Gangadhar <b>Vs</b> Nagaraju	Krishnamurthy H R
52	R.A. 10006/2020 (await notice) IA/1/2020	<b>06-01-2021</b>	Gangamma <b>Vs</b> M.Siddaramaiah Dead by LRS	H.Lakshman Ramaswamy Iyengar K.S
53	R.A. 10001/2020 (NOTICE) IA/1/2020	<b>13-01-2021</b>	Sarojamma <b>Vs</b> Susheelamma	Venu.C
54	Civil Misc. 10001/2020 (NOTICE)	<b>13-01-2021</b>	B.C.Nagesh <b>Vs</b> B.C.Ravishankar	Udayakumar T.K
55	R.A. 10007/2020 (NOTICE) IA/1/2020	<b>13-01-2021</b>	Gangadhara <b>Vs</b> D.S. Nagarathna alias Nalina	G.R. Srinivasa
56	P and SC 10009/2020 (NOTICE)	<b>13-01-2021</b>	Nagarathna <b>Vs</b> Venkatamma	Nagabhushan T.N
57	P and SC 10006/2020 (PAPER PUBLICATION ISSUED)	<b>13-01-2021</b>	V.T. Lokesh <b>Vs</b> NIL	Anand K.L.
58	P and SC 10013/2020 (PAPER PUBLICATION ISSUED) IA/1/2020	<b>13-01-2021</b>	Shanmukhaaradya <b>Vs</b> Nil	B.Satish

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

Sri Satish S T

CIVIL JUDGE ( SR. DN.) & JMFC

Cause List Date: 09-12-2020

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>02.45 PM to 05.45PM</u></b>				
1	R.A. 26/2015 (ARGUMENTS) IA/1/2015 IA/2/2015		H.S.CHANDRASHEKAR <b>Vs</b> BILWARAJ.T.G.	S.SOMASUNDAR
2	M.A. 11/2015 (ARGUMENTS)		LEPAKSHAKUMARASWAMY <b>Vs</b> JAYASIMHARAO	S.SOMASUNDAR
3	R.A. 28/2015 (ARGUMENTS)		BASAVIAIAH @ BASAVARAJU <b>Vs</b> UGRAIAH	T.K. UDAYKUMAR
4	R.A. 29/2015 (ARGUMENTS) IA/1/2015		LAKKIAIAH <b>Vs</b> THIMMAIAH	K.N. GURURAJ
5	R.A. 1/2016 (ARGUMENTS)		THIMMAIAH <b>Vs</b> THIMMEGOWDA	K.S. RAMASWAMY IYENGAR
<b>( R.A./0000001/2016)</b>				
<b>: R.A./0000001/2016</b>				
6	M.V.C. 1038/2015 (ARGUMENTS)		THYAGARAJU <b>Vs</b> YOGISHA	T.S.T  B.SATHISH
<b>( M.V.C./0001038/2015)</b>				
<b>: M.V.C./0001038/2015</b>				
7	R.A. 11/2016 (ARGUMENTS)		Ramalingaiah <b>Vs</b> Shivamma	
<b>( O.S./0000316/2011)</b>				
8	M.V.C. 1295/2015 (ARGUMENTS)		Nil <b>Vs</b> Nil	
9	M.A. 3/2016 (ARGUMENTS)		Jayadevaiah @ Jayamma <b>Vs</b> N.Shankarappa	
<b>( M.A./0000003/2016)</b>				
<b>: M.A./0000003/2016</b>				
10	R.A. 27/2016 (ARGUMENTS)		Dodda Dharma naika <b>Vs</b> G.K. Siddalingakumar	
11	R.A. 31/2016 (ARGUMENTS)		Syed ahamad <b>Vs</b> H. G. Anwar sab	

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SENIOR CIVIL JUDGE AND JMFC, TIPTUR

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12	R.A. 41/2016 (ARGUMENTS) <b>( R.A./0000041/2016)</b> <b>: R.A./0000041/2016</b>		B.Dakshayani <b>Vs</b> MohankumarChavan	TKU
13	R.A. 42/2016 (ARGUMENTS) <b>( R.A./0000042/2016)</b> <b>: R.A./0000042/2016</b>		Thimmappa <b>Vs</b> S.M.Marulasiddappa	TKU
14	M.A. 9/2016 (ARGUMENTS) <b>( M.A./0000009/2016)</b> <b>: M.A./0000009/2016</b>		C.Narayanachar <b>Vs</b> N.C.Chandrashekar dead by LRS.	Shivakumar
15	R.A. 54/2016 (ARGUMENTS) <b>( R.A./0000054/2016)</b> <b>: R.A./0000054/2016</b>		Kariyamma <b>Vs</b> B.M.Rajappa	KSRI
16	R.A. 2/2017 (ARGUMENTS)		Shivangamma <b>Vs</b> Usha	TNA
17	R.A. 23/2018 (ARGUMENTS) IA/1/2018		Gowramma <b>Vs</b> Akkayamma	T.N. Nagabhusan
18	R.A. 32/2018 (ARGUMENTS)		Mudlabovi <b>Vs</b> The State of Karnaraka by Chief Secretaty	H.C. Ramachandraiah
19	R.A. 33/2018 (ARGUMENTS)		Eshwarappa <b>Vs</b> The State of Karnataka By Chief Secretary	H.C. Ramachandraiah
20	R.A. 34/2018 (ARGUMENTS)		Shankarshetty <b>Vs</b> The State of Karnataka, Chief Secretary	H.C. Ramachandraiah
<b><u>11.00 AM to 02.00PM</u></b>				
21	O.S. 31/2015 (SUMMONS)		GANGAMMA <b>Vs</b> BASAVALINGAPPA	M.S.SHANTHA KUMAR

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR**

**Sri Satish S T**

**CIVIL JUDGE ( SR. DN.) & JMFC**

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22	O.S. 46/2018 (SUMMONS)		Corporation Bank <b>Vs</b> M/s Sriranga Silks Cotton Handlooms	Nataraju.M.C
23	O.S. 45/2019 (SUMMONS)		State Bank of India <b>Vs</b> K.T. Ramachandraiaha	Yogananda.M.K
24	O.S. 22/2020 (SUMMONS)		CANARA BANK by its Edmund Sudhir <b>Vs</b> K.S. Kumaraiah	Nagabhushan T.N
25	M.C. 10/2020 (Await Mediation report.)		Kavana Y S <b>Vs</b> Shashikumar K P	G.S. Mallesh
26	R.A. 50/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Navinkumar <b>Vs</b> Radhamani	D. Vasanthkumar
27	M.C. 23/2019 (EVIDENCE)		H.C. Dayananda <b>Vs</b> Smt. Niveditha	T.K. Udaykumar
28	R.A. 22/2011 (ARGUMENTS)		SHANKARAPPA <b>Vs</b> RAMAIAH	VASANTH KUMAR.D.
29	O.S. 23/2012 (ARGUMENTS)		G.S.SHEELA <b>Vs</b> H.K.LALITHAMMA AND OTHERS	K.S. RAMASWAMY IYENGAR
30	R.A. 16/2012 (ARGUMENTS)		N.VRUSHABENDRA <b>Vs</b> UMESHA	T.K. UDAYKUMAR
31	ECA 2/2015 (ARGUMENTS)		Nayaz <b>Vs</b> Habeekhan	
<b>( ECA/0000002/2015)</b>				
<b>: ECA/0000002/2015</b>				
32	M.V.C. 416/2015 (ARGUMENTS)		SHANKARAMANI <b>Vs</b> ORIENTAL INSURANCE CO. LTD.	
33	R.A. 17/2015 (ARGUMENTS) IA/1/2015		CITY MUNICIPAL COUNCIL. <b>Vs</b> 1 DR. S.RAMESH BABU. 2. DR. KAVITHA.	

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR****Sri Satish S T****CIVIL JUDGE ( SR. DN.) & JMFC****Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
34	O.S. 46/2020 (FIRST HEARING)		M/s Sree Traders, Tiptur <b>Vs</b> Proprietor, M/s Lissan Traders, Kerala	Nagabhushan T.N
35	M.C. 62/2020 (FIRST HEARING)		Ravikumar. V.S <b>Vs</b> Shylaja	Somasundar S
<b>Cases listed below are adjourned due to Covid 19</b>				
36	EX 8/2011 (call on)	<b>03-03-2021</b>	VIDYA TEXTORIUM CLOTH MERCHANTS <b>Vs</b> JAYALAKSHMAMMA @ JAYAMMA RAMAKRISHNAIAH DEAD BY LRS	B.D. JAGADEESH
37	FDP 4/2012 (Await Commissioner Report.)	<b>03-03-2021</b>	K.R.DEVARAJU <b>Vs</b> SHAKUNTHALAMMA	T.K. UDAYKUMAR
38	EX 11/2013 (Attachment warrant of moveables)	<b>03-03-2021</b>	R.MAHESHWARAI AH <b>Vs</b> S.M.CHANNABASAPPA	
39	O.S. 15/2013 (Steps)	<b>03-03-2021</b>	M.S.VISHWANATH <b>Vs</b> M.S.KUMARA SWAMY	LINGARAJU
40	EX 1/2014 (Await Arrest Warrant)	<b>03-03-2021</b>	B.NANJAPPA <b>Vs</b> MANJUNATH	A.M. VIDYASHANKAR
41	EX 17/2014 (call on)	<b>03-03-2021</b>	R.B.KOTTURAI AH <b>Vs</b> K.P.MANJEGOWDA	T.ANANDAKUMAR
42	O.S. 25/2014 (Cross of Defendant.)	<b>03-03-2021</b>	SYED GHOUSE MOHIDDIN <b>Vs</b> PARVIN	K.S.SHANKARAI AH
43	FDP 7/2014 (Await Commissioner Report.)	<b>03-03-2021</b>	NAGARATHNAMMA <b>Vs</b> SHIVAGANGAMMA	T.K. UDAYKUMAR
44	O.S. 49/2015 (Cross of Defendant.) IA/2/2015 IA/1/2015 IA/3/2015	<b>03-03-2021</b>	HARISH.H.N. <b>Vs</b> SHIVAMMA	N.N. SREEDHARA
45	R.A. 35/2016 (Steps)	<b>03-03-2021</b>	A.L. Panchakshari <b>Vs</b> H.C. Vijaya	
46	EX 40/2018 (Steps)	<b>03-03-2021</b>	Harsha.K.V <b>Vs</b> The Manager, ICICI Lombard General Insurance Co.Ltd.,	H.R.Krishnamurthy

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR**

**Sri Satish S T**

**CIVIL JUDGE ( SR. DN.) & JMFC**

**Cause List Date: 09-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
47	O.S. 61/2018 (Steps) IA/1/2018 IA/2/2018	<b>03-03-2021</b>	C. Manjunath <b>Vs</b> R. Jaya Prakash	Lakshman.H
48	M.C. 32/2019 (Steps)	<b>03-03-2021</b>	S.B. Genesh <b>Vs</b> S. Prathima	Udayakumar T.K
49	EX 27/2019 (Steps)	<b>03-03-2021</b>	Mallika <b>Vs</b> M. Manjunatha	H.S. Krishnegowda
50	R.A. 22/2019 (Steps) IA/1/2019 IA/2/2019	<b>03-03-2021</b>	Krishnamurthy <b>Vs</b> Rudraiah	H. Lakshman
51	R.A. 29/2019 (Steps) IA/1/2019	<b>03-03-2021</b>	K.V. Sarvamangala <b>Vs</b> H.R. Dasaraju Urs	Jagadeesh.B.D
52	EX 64/2019 (Attachment warrant of moveables)	<b>03-03-2021</b>	K.M. Mamatha <b>Vs</b> M.N. Manjanna	Fouzia Khanam
53	M.V.C. 906/2020 (NOTICE)	<b>03-03-2021</b>	T.N.Arunkumar <b>Vs</b> Madhu	Sreedhara K.S.
54	EX 20/2020 (NOTICE)	<b>03-03-2021</b>	Channabasavaiah <b>Vs</b> Murali.A	Chandrappa J.S

**Dangling IA:**

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR**

**Sri Satish S T**

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**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11.00 AM to 02.00PM</b>				
1	Crl.Misc. 42/2019 (Await Notice.)		M. Chaithra <b>Vs</b> V. Lakshmikantha	Ramachandraiah.H.C
2	C.C. 167/2020 (Objection)		State by Tiptur Town Police <b>Vs</b> Shivakumara	APP
3	Crl.Misc. 93/2018 (Petitioner Evidence.)		Lakshamma <b>Vs</b> Gurappa	Sathish.B
4	Crl.Misc. 183/2020 (Petitioner Evidence.)		Naseema Banu <b>Vs</b> CMC, City Municipal council	Daskhinamurthy.M.K
5	P.C.R. 312/2020 (FIRST HEARING)		Dharanesha <b>Vs</b> Kantharaju	D. Vasanthkumar
6	P.C.R. 149/2020 (Sworn Statement)		Sri. Udayaravi Souhardha Credit Co-operative Pvt. Ltd. <b>Vs</b> Jagadeesh C S	K.R. Dayananda
7	P.C.R. 151/2020 (Sworn Statement)		Vinay T S <b>Vs</b> Chandrakala B	M.R. Girish
8	P.C.R. 155/2020 (Sworn Statement)		Chowdeshwari Credit Co- operative Society, Tiptur <b>Vs</b> Ghouse khan	Yogananda.M.K
<b>Cases listed below are adjourned due to Covid 19</b>				
9	P.C.R. 194/2020 (Sworn Statement)	<b>12-01-2021</b>	Sri Srujansheela Credit Co- operative Society Ltd. <b>Vs</b> Vitoba Bhosle	Jagadeesh.B.D
10	P.C.R. 195/2020 (Sworn Statement)	<b>12-01-2021</b>	A.P Vidyashankar <b>Vs</b> Syed Khaleel	Jagadeesh.B.D
11	P.C.R. 229/2020 (Sworn Statement)	<b>12-01-2021</b>	A.P.Vidyashankar <b>Vs</b> Nayaz Pasha	Jagadeesh.B.D
12	P.C.R. 305/2020 (Sworn Statement)	<b>12-01-2021</b>	Gurumurthy Rao <b>Vs</b> Yogish. P	Krishnamurthy.B.G
13	P.C.R. 306/2020 (Sworn Statement)	<b>12-01-2021</b>	S. Vijaykumar <b>Vs</b> V. Dineshkumar	Raghu.T.K
14	P.C.R. 311/2020 (Sworn Statement)	<b>12-01-2021</b>	Shankarappa <b>Vs</b> M.V. Mohan	M.R. Girish

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR****Sri Satish S T****CIVIL JUDGE ( SR. DN.) & JMFC****Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	C.C. 859/2018 (NBW to Accused)	<b>04-03-2021</b>	State by Tiptur Town Police <b>Vs</b> C.V. Muniraju	person
16	C.C. 861/2018 (NBW to Accused)	<b>04-03-2021</b>	Shadakshari <b>Vs</b> Yogeesha	Somasundar S
17	C.C. 865/2018 (NBW to Accused)	<b>04-03-2021</b>	M/s Akshayakalpa Farms and Foods Pvt. Ltd, Tiptur. <b>Vs</b> R.V. Ravikumar	Ajay.B.N
18	C.C. 868/2018 (NBW to Accused)	<b>04-03-2021</b>	Prakash M.N. <b>Vs</b> B. Harsha	B.G. Krishnamurthy
19	C.C. 869/2018 (NBW to Accused)	<b>04-03-2021</b>	M/s Akshayakalpa Farms and Foods Pvt. Ltd, Tiptur. <b>Vs</b> C. Venkatesh	Ajay.B.N
20	C.C. 879/2018 (NBW to Accused)	<b>04-03-2021</b>	M/s Akshayakalpa Farms and Foods Pvt. Ltd, Tiptur. <b>Vs</b> R.V. Ravikumar	Ajay.B.N
21	C.C. 880/2018 (NBW to Accused)	<b>04-03-2021</b>	M/s Akshayakalpa Farms and Foods Pvt. Ltd, Tiptur. <b>Vs</b> H.N. Venugopal	Ajay.B.N
22	C.C. 882/2018 (NBW to Accused)	<b>04-03-2021</b>	M/s Akshayakalpa Farms and Foods Pvt. Ltd, Tiptur. <b>Vs</b> G.V. Manjunatha	Ajay.B.N
23	C.C. 899/2018 (NBW to Accused)	<b>04-03-2021</b>	Bidarambika Enterprises, Its by Raveesh <b>Vs</b> Sri. Aneesh Rahman	M.R. Puttaraju
24	C.C. 1034/2018 (NBW to Accused)	<b>04-03-2021</b>	M/S Nandini Milk Producers Credit Co-operative Society <b>Vs</b> Mohankumar C.B.	D. Vasanthakumar
25	C.C. 1075/2018 (NBW to Accused)	<b>04-03-2021</b>	M/s Nandini Co-opetative Society Ltd. Tiptur <b>Vs</b> Jayakumar M.R	D Vasanthakumar
26	C.C. 10/2019 (NBW to Accused)	<b>05-03-2021</b>	H.N. Chandrakantha <b>Vs</b> Lakshmi Narayana	M.R. Puttaraju

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR**

**Sri Satish S T**

**CIVIL JUDGE ( SR. DN.) & JMFC**

**Cause List Date: 09-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
27	C.C. 208/2019 (NBW to Accused)	<b>05-03-2021</b>	M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha <b>Vs</b> Kempadevamma L.B.	D.Vasanthakumar
28	C.C. 230/2019 (NBW to Accused)	<b>05-03-2021</b>	State by Tiptur Town Police <b>Vs</b> Irfan Pasha	APP
29	C.C. 285/2019 (NBW to Accused)	<b>05-03-2021</b>	Gurukula Co-Operative Society Limited by its K.S. Ningappa <b>Vs</b> D.R. Parameshwarappa	Nagaraja G.S.
30	C.C. 321/2019 (NBW to Accused)	<b>05-03-2021</b>	M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha <b>Vs</b> Yathish	D. Vasanthkumar
31	C.C. 702/2019 (NBW to Accused)	<b>05-03-2021</b>	M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha <b>Vs</b> Abhilash M.S.	Nataraju.M.C
32	C.C. 910/2019 (NBW to Accused)	<b>05-03-2021</b>	M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha <b>Vs</b> Vinay	Nataraju.M.C

**Dangling IA:**

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
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**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 261/2017 (EVIDENCE)		Shivanna <b>Vs</b> Hariprasad	S.K.SATYANARAYANA
2	O.S. 110/2018 (EVIDENCE) IA/1/2018		B.N. Suryakumari <b>Vs</b> Radhabai	K.N. Gururaju
3	O.S. 169/2018 (EVIDENCE)		Pushpavathi <b>Vs</b> Grama Panchayath, Huchagondanahalli, Rep. by Panchayath Development Officer	Somasundar S
4	O.S. 263/2014 (JUDGMENTS) IA/1/2014 IA/2/2014		MANJUNATHA @ KUMARASWAMY AND ANOTHER <b>Vs</b> K.R. SHIVANNA	K.S. RAMASWAMY IYENGAR
5	H.R.C. 7/2015 (JUDGMENTS)		T.C.RAJANNA <b>Vs</b> FAIROZ	T.N.NAGABHUSHAN
6	O.S. 213/2020 (Sumons to Defendant/s)		Honnegowda <b>Vs</b> Rangaswamy	H.P. Mahalingappa
7	O.S. 395/2018 (Further chief of PW1)		Hemant Pawar M @ M. Subramani Pawar <b>Vs</b> Satish B.S.	G.S. Mallesh
8	O.S. 477/2014 (Further cross of PW1) IA/1/2014 IA/2/2014		SOHAN.R.GOWDA <b>Vs</b> M.C.RUDRANNA	H.C. RAMACHANDRAIAH
9	O.S. 41/2012 (JUDGEMENT) IA/2/2012 IA/6/2012 IA/1/2012 IA/5/2012 IA/3/2012 IA/4/2012		G.R. RAVEESH <b>Vs</b> RAJASHEKARAI AH	H.LAKSHMAN  M.K. DAKSHINAMURTHY
10	O.S. 361/2014 (ORDERS) IA/1/2014 IA/2/2014		YASHODAMMA.C.M. <b>Vs</b> SUNDARESHA	K.S. RAMASWAMY IYENGAR
11	O.S. 373/2019 (For clarification,)		S. Nagaraja <b>Vs</b> M.P. Rajanna	G.S. Nagaraju



**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	O.S. 107/2015 (Await Report)		SOWBHAGYAMMA <b>Vs</b> VISHALAKSHAMMA	K.S. RAMASWAMY IYENGAR
<b><u>11.00 AM to 02.00PM</u></b>				
13	O.S. 279/2015 (NOTICE)		GURUPRASAD <b>Vs</b> CHANDRAMMA	S.K SATYANARAYANA
14	O.S. 153/2016 (Cross of PW1)		Ameerjan <b>Vs</b> Hussain Khan	
15	O.S. 221/2019 (Cross of PW1)		Nagaraj <b>Vs</b> Ramesh	Krishnappa M.D.
16	O.S. 359/2015 (Settlement)		ZAMRUD PASHA <b>Vs</b> JABEENA KHANUM	FOUZIA KHANUM
17	O.S. 62/2016 (EVIDENCE)		Shivaganga <b>Vs</b> Shivakumar	
18	O.S. 72/2016 (EVIDENCE)		Savitha <b>Vs</b> Gurumurthy	
19	O.S. 310/2016 (EVIDENCE)		P.R. Venugopal <b>Vs</b> P.V. Prabhakar	
20	O.S. 345/2016 (EVIDENCE)		Nagamma <b>Vs</b> Puttamma	
21	O.S. 367/2016 (EVIDENCE)		A.R. Rangaraju <b>Vs</b> K.S. Prabhuswamy	
22	O.S. 9/2017 (EVIDENCE)		Chowrappa <b>Vs</b> Kireetappa	
<b>( O.S./0000009/2017)</b>				
<b>: O.S./0000009/2017</b>				
23	O.S. 19/2017 (EVIDENCE)		Pooja <b>Vs</b> T.N. Nanjundaswamy	
24	O.S. 115/2017 (EVIDENCE)		Proprietor, Santhosh Traders, Tiptur <b>Vs</b> President, Poornachandra Public School, C.R.Patna.	

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	O.S. 157/2017 (EVIDENCE)		Sudharani H.R. <b>Vs</b> Shivakumar S.R.	
<b>( O.S./0000157/2017)</b>				
<b>: O.S./0000157/2017</b>				
26	O.S. 158/2017 (EVIDENCE)		Hemanth. S <b>Vs</b> Shivakumar. S.R.	
27	O.S. 180/2017 (EVIDENCE)		Shivaiah <b>Vs</b> HUchamma	H C Ramchandraiah
28	O.S. 199/2017 (EVIDENCE)		Soubhagyamma <b>Vs</b> Drakshayanamma	
29	O.S. 207/2017 (EVIDENCE)		Rajanna. R. <b>Vs</b> Gangamma	
30	O.S. 224/2017 (EVIDENCE) IA/1/2017		Basavaraju <b>Vs</b> Sadashivaiah	B.P. RAJENDRAPRASAD
31	O.S. 229/2017 (EVIDENCE) IA/1/2017		G.T. Puttaswamygowda <b>Vs</b> G.R. Raveesh	S.SOMASUNDAR
32	O.S. 235/2017 (EVIDENCE)		Shashikala <b>Vs</b> Siddagangamma	S.SOMASUNDAR
<b>Cases listed below are adjourned due to Covid 19</b>				
33	FDP 16/2017 (Amended Plaintiff)	<b>03-02-2021</b>	Jahanavi H <b>Vs</b> Vasanthamma	
34	O.S. 283/2017 (EVIDENCE) IA/2/2017	<b>03-02-2021</b>	M.B, Vedhamurthy <b>Vs</b> Mohanamba	H.C. RAMACHANDRAIAH
35	O.S. 314/2017 (EVIDENCE)	<b>03-02-2021</b>	Mangalamma <b>Vs</b> Lepakshamma	
36	O.S. 53/2019 (EVIDENCE)	<b>03-02-2021</b>	H.Y. Dhananjaya <b>Vs</b> Lakshmana	Nataraju.M.C
37	O.S. 189/2020 (Sumons to Defendant/s) IA/1/2020	<b>03-02-2021</b>	Jayamma <b>Vs</b> Rangaiah	Somasundar S
38	EX 3/2016 (Issue attachment warrant of Moveables of JDR)	<b>03-02-2021</b>	Vasantha <b>Vs</b> R.C. Nanjamari	

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	C.C. 309/2016 (Re-Issue NBW to Accused)		The Manager, Sri. Gurukula Co-Op. society Ltd, Tiptur <b>Vs</b> G.V. Vijayalakshmi	
2	C.C. 805/2016 (Re-Issue NBW to Accused)		G S Ranganath <b>Vs</b> T K Shashi Alias T K Shashidhara	
3	C.C. 458/2017 (Re-Issue NBW to Accused)		Devaraju <b>Vs</b> Manjunatha C.S.	
4	C.C. 747/2017 (Re-Issue NBW to Accused)		Kibbanahalli Police <b>Vs</b> Huchharayappa	
<b>( C.C./0000747/2017)</b>				
<b>: C.C./0000747/2017</b>				
5	Crl.Misc. 684/2014 (For Objection)		SALMA <b>Vs</b> SYED FAYAZ	
6	Crl.Misc. 141/2020 (Petitioner Evidence)		Lakshamma <b>Vs</b> The Thahsildar, Tiptur	Venu.C
7	C.C. 664/2016 (NBW to Accused)		Kibbanahalli Police <b>Vs</b> ANANDA M P	SRI.A.P.P. M.C.NATARAJU
<b>( C.C./0000664/2016)</b>				
<b>: C.C./0000664/2016</b>				
8	Crl.Misc. 269/2020 (ORDERS)		E.S.Panchakshari @ Panchaksharaiah <b>Vs</b> The Thahsildar, Tiptur	Jagadeesh.B.D
<b>Cases listed below are adjourned due to Covid 19</b>				
9	C.C. 1/2020 (SUMMONS)	<b>03-02-2021</b>	Kibbanahalli Police <b>Vs</b> Shivanna	State by Complainant
10	C.C. 501/2013 (Re-Issue NBW to Accused)	<b>03-02-2021</b>	MAHADEVIAIAH H.N. <b>Vs</b> RAGHU H.S.	T.K. UDAYKUMAR
11	C.C. 2293/2014 (Re-Issue NBW to Accused)	<b>03-02-2021</b>	MS.NANDINI MILK PRODUCERS CREDIT CO-OPERATIVE SOCEITY REP. BY ITS SECRETA <b>Vs</b> SYED AHAMED	
12	C.C. 2779/2014 (Re-Issue NBW to Accused)	<b>03-02-2021</b>	K.S.KUMARASWAMY <b>Vs</b> K.B.RANGASWAMY	H.C.RAMACHANDRAIAH

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	C.C. 2789/2014 (Re-Issue NBW to Accused)	<b>03-02-2021</b>	MS.SRIRAM CHITS PVT. LTD. TIPTUR RBY.S.D.JAYARAM <b>Vs</b> NAGARAJU	VASANTH KUMAR.D.
14	C.C. 282/2016 (Re-Issue NBW to Accused)	<b>03-02-2021</b>	Puttaraju. H.S. <b>Vs</b> H.D. VASANTHAKUMAR	
15	C.C. 943/2016 (Re-Issue NBW to Accused)	<b>03-02-2021</b>	M/s Akshayakalpa Famrs and Foods Pvt Ltted r-p by its Manager K Rajeev <b>Vs</b> R naveen Kumar	
16	C.C. 1097/2016 (Re-Issue NBW to Accused)	<b>03-02-2021</b>	Proprietor, Ms. Sahana Computers T.S. Dayananda <b>Vs</b> T.S. Jyotish Managing Partner Deviprasad Communications	
<b>( C.C./0001097/2016)</b>				
<b>: C.C./0001097/2016</b>				
17	C.C. 869/2017 (Re-Issue NBW to Accused)	<b>03-02-2021</b>	Town Police <b>Vs</b> Kumar	H.L.BASAVARAJU
<b>( C.C./0000869/2017)</b>				
<b>: C.C./0000869/2017</b>				
18	C.C. 870/2017 (Re-Issue NBW to Accused)	<b>03-02-2021</b>	Town Police <b>Vs</b> Maruthi	H.L.BASAVARAJU
<b>( C.C./0000870/2017)</b>				
<b>: C.C./0000870/2017</b>				
19	C.C. 1352/2017 (Re-Issue NBW to Accused)	<b>03-02-2021</b>	Sri Channabasaveshwara Sowhardha Pathin Sahakari Niyamitha Rep by Secretary Sunanda <b>Vs</b> Lokesh	M R Girish
20	C.C. 569/2018 (Re-Issue NBW to Accused)	<b>03-02-2021</b>	H.J. Sunil <b>Vs</b> Sharimila Begum	G.R. Manjunathaswamy
21	CrI.Misc. 104/2020 (NOTICE)	<b>03-02-2021</b>	Raju <b>Vs</b> The Thahsildar, Tiptur	Ningaraju.M
22	CrI.Misc. 105/2020 (NOTICE)	<b>03-02-2021</b>	Rajanna <b>Vs</b> The Thahsildar, Tiptur	Umesh Rao
23	CrI.Misc. 106/2020 (NOTICE)	<b>03-02-2021</b>	T.S. Nagaraju <b>Vs</b> The Thahsildar, Tiptur	Umesh Rao
24	CrI.Misc. 126/2020 (NOTICE)	<b>03-02-2021</b>	Manjula <b>Vs</b> The Thahsildar, Tiptur	K.T. Chandrashekharaiiah

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	Crl.Misc. 145/2020 (NOTICE)	<b>03-02-2021</b>	Shwetha M. <b>Vs</b> Ashok Kumar	Lakshmi P.
26	Crl.Misc. 213/2020 (NOTICE)	<b>03-02-2021</b>	Doreswamy D.G. <b>Vs</b> The Thahsildar, Tiptur	H.S. Krishnegowda
27	C.C. 888/2017 (For Objection)	<b>03-02-2021</b>	Ms. Sri Gurukula Co-operative Society Ltd., Tiptur, Rep. by its Manager K.S. Ningappa <b>Vs</b> V G MANJUNATHA	H.N. SHEKAR
<b>( C.C./0000888/2017)</b>				
<b>: C.C./0000888/2017</b>				
28	Crl.Misc. 182/2019 (For Objection)	<b>03-02-2021</b>	Lava Kumar <b>Vs</b> T.S. Sumithra	Lakshman.H
29	Crl.Misc. 355/2016 (Settelment)	<b>03-02-2021</b>	B.S. Pavithra <b>Vs</b> B.P. Suresha	
<b>( Crl.Misc./0000355/2016)</b>				
<b>: Crl.Misc./0000355/2016</b>				
30	C.C. 282/2020 (APPEARANCE OF ACCUSSED)	<b>03-02-2021</b>	M.C. Vijayakumari <b>Vs</b> G. Siddaramanna	State by Complainant
31	C.C. 349/2020 (APPEARANCE OF ACCUSSED)	<b>03-02-2021</b>	Kibbanahalli Police <b>Vs</b> Dayanand S.K.	State by Complainant
32	C.C. 64/2019 (For clarification,)	<b>03-02-2021</b>	Kibbanahalli Police <b>Vs</b> Diwakara K.	State by Complainant

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 280/2013 (Amended Plaintiff) IA/1/2013		BASAVARAJU <b>Vs</b> VAIRAMUDI AND ONE	
2	O.S. 138/2015 (EVIDENCE) IA/2/2015 IA/1/2015		B.V. RAKSHITH <b>Vs</b> B.S. PARAMESHWARAI AH	C.CHANNEGOWDA
<b>CROSS EXAMINATION OF PW</b>				
3	O.S. 416/2014 (EVIDENCE) IA/1/2014 IA/2/2014 IA/3/2014		SARASWATHI @ LATHA AND ANOTHER <b>Vs</b> K.M. JAYANNA AND 3 OTHERS	
4	O.S. 292/2015 (EVIDENCE) IA/2/2015 IA/1/2015		M.CHANDRASHEKAR <b>Vs</b> SHIVANNA	H. LAKSHMAN
5	O.S. 136/2016 (EVIDENCE)		Lavanya <b>Vs</b> Sri. Shankarappa	
<b>DEFN EVIDENCE</b>				
6	O.S. 126/2009 (EVIDENCE) IA/3/2009 IA/4/2009 IA/7/2009 IA/6/2009 IA/2/2009 IA/1/2009 IA/5/2009		H.D. HUCHAPPA <b>Vs</b> SHIVANNA OTHERS	S.SOMASUNDAR
<b>FURTHER EVIDENCE FOR DEFND</b>				
7	O.S. 70/2013 (EVIDENCE)		GANGAIAH <b>Vs</b> NARASAMMA @ SANNAMMA ANOTHER	C.CHANNEGOWDA
8	O.S. 306/2014 (EVIDENCE) IA/1/2014		VANAJAKSHI.B.C. <b>Vs</b> B.CHANNABASAPPA AND OTHERS	KALYANAKUMAR N.K.
<b>FURTHER EVIDENCE FOR PLNTF</b>				
9	O.S. 114/2013 (EVIDENCE) IA/1/2013 IA/2/2013		SHARADAMMA <b>Vs</b> GANGANNA AND OTHERS	NANJEGOWDA H.G.
<b>PLNTF EVIDENCE</b>				
10	O.S. 220/2013 (EVIDENCE)		S.R. KESHAVAMURTHY <b>Vs</b> H.RUDRAIAH	B.G.KRISHNAMURTHY

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
11	O.S. 394/2014 (EVIDENCE) IA/1/2014 IA/2/2014		KASHIRAO <b>Vs</b> GANGUBAI	M.C. NATARAJ
12	O.S. 74/2013 (ARGUMENTS)		H.RUDRAIAH <b>Vs</b> S.R.KESHAVAMURTHY ANOTHER	
13	O.S. 98/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		MOHAMED SHAMEER ANOTHER <b>Vs</b> THE MANAGER KARNATAKA STATE INDUSTRY AND COMMERCE CO-OP BANK LTD TUMKUR ANOTHER	T.K. UDAYKUMAR
14	O.S. 321/2017 (ORDERS) IA/2/2017 IA/1/2017		H.B. Siddaganga <b>Vs</b> B. Chandrasekaraiah	G.R. MANJUNATHSWAMY
15	O.S. 386/2016 (For clarification,)		Sri. Puttabasavaiah <b>Vs</b> Thahsildar	
16	O.S. 328/2017 (For clarification,) IA/2/2017 IA/1/2017		Smt Shantala <b>Vs</b> Smt. K.C. Veena	H.S. SURABHI DHENU
17	Misc 7/2018 (For clarification,)		Rudranamma <b>Vs</b> G.B. S. Shadakshari	Shobhadevi. S.V
18	O.S. 56/2019 (For clarification,) IA/1/2019		Rathnamma <b>Vs</b> M.V. Devarajaiah	M.R. Puttaraju
<b>11.00 AM to 02.00PM</b>				
19	FDP 14/2017 (commissioner report)		M.S. Mallikarjunaiah <b>Vs</b> Prabhavathi	T.K. UDAYKUMAR
20	O.S. 228/2018 (SUMMONS)		Doddalingaiah <b>Vs</b> Rajanna	Ramaswamy Iyengar K.S
21	O.S. 328/2019 (commissioner report) IA/3/2019 IA/1/2019 IA/2/2019		H.N Ningamma <b>Vs</b> Koli Puttanna	B.G.Chandrappa
22	O.S. 78/2020 (SUMMONS)		Kum D.R. Geetha <b>Vs</b> Dharanesha R.K.	Raghu.T.K

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
23	O.S. 84/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020		Muniyappa <b>Vs</b> Shivanna	S.K. Sathyanarayana
24	O.S. 94/2020 (SUMMONS) IA/1/2020 IA/2/2020		Savitha <b>Vs</b> Jayasheela	Shobhadevi. S.V
25	O.S. 106/2020 (SUMMONS) IA/1/2020		S. Darshan <b>Vs</b> S. Ravish	Ramaswamy Iyengar K.S
26	O.S. 150/2020 (SUMMONS)		Canara Bank <b>Vs</b> Nethramma	Nagabhushan T.N
27	O.S. 226/2020 (SUMMONS) IA/1/2020		Hameed Beg <b>Vs</b> Shahanuvaz Begum	K.N. Gururaj
28	O.S. 346/2020 (SUMMONS)		Karnataka Bank Ltd., <b>Vs</b> M/S K.B.Flour and Cleaning Mill by its proprietor Gangamma	Ramaswamy Iyengar K.S
<b>SS TO DEFT. BY RPAD</b>				
29	O.S. 352/2020 (SUMMONS) IA/1/2020		Srinivas <b>Vs</b> Ramesh	Basappa
30	O.S. 360/2020 (SUMMONS) IA/1/2020		B.S. Parameshwaraiah <b>Vs</b> B.V. Rakshith	Ramaswamy Iyengar K.S
31	O.S. 346/2018 (For Objection) IA/1/2018 IA/2/2018		Brijeeth Meri <b>Vs</b> Jaya meri	Tiptur Venkatesh
32	O.S. 314/2019 (Writter Statement) IA/1/2019		M.R. Kumaraswamy <b>Vs</b> Lalithamma	Udayakumar T.K
33	O.S. 110/2020 (Writter Statement) IA/1/2020 IA/2/2020 IA/3/2020		Sarvamangalamma <b>Vs</b> Mahesh	Ramachandraiah.H.C
34	O.S. 132/2020 (Writter Statement) IA/1/2020 IA/2/2020		Ravi M.L. <b>Vs</b> Manjunath	Lakshman.H
35	O.S. 174/2020 (Writter Statement) IA/1/2020		Shankar <b>Vs</b> Prema	S.V.Shobhadevi



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
36	O.S. 231/2017 (Hearing on IA) IA/2/2017 IA/1/2017		Rudranamma <b>Vs</b> G.B.S. Shadkshasri	K.S.SREEDHARA
37	O.S. 134/2012 (Steps)		H.V. SRINIVASAMURTHY <b>Vs</b> HONNAVALLI SREE RAMA MANDRI VISHVASATHA MANDALI H.N. VENKATARAMAIAH AND 2 OTHERS	K.N. GURURAJ  K.N. GURURAJ
38	EX 206/2013 (Steps)		H.S.SHIVABASAPPA <b>Vs</b> Y.V. GANESH	B.G.CHANDRAPPA
39	O.S. 308/2020 (Writter Statement) IA/1/2020 IA/2/2020 IA/3/2020		M/s Sri. Krishna Tyre Works Rep by its partner S. Suresh <b>Vs</b> M/s Manjunatha General Engineering Rep by its Prop. V. Manjunath	Ajay.B.N
<b>Cases listed below are adjourned due to Covid 19</b>				
40	O.S. 192/2010 (Await orders) IA/3/2010 IA/4/2010 IA/1/2010 IA/2/2010	<b>15-12-2020</b>	ILLYAZ AHMED <b>Vs</b> ZAIBUMUNNISA AND ONE	K.S. RAMASWAMY IYENGAR  H.C. RAMACHANDRAIAH
41	FDP 6/2018 (commissioner report)	<b>11-01-2021</b>	Kodandaramu <b>Vs</b> Srirangappa	Basavaraja.T
42	O.S. 132/2018 (SUMMONS) IA/1/2018	<b>11-01-2021</b>	Bandamma <b>Vs</b> Kenchashetty @ Kenchappa	K.B.Balakrishna
43	O.S. 358/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>11-01-2021</b>	T.K. Shivaraj <b>Vs</b> Gangamma	H.B.Shivaprasad
44	O.S. 12/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>11-01-2021</b>	Rehamath Unnisa <b>Vs</b> Fayaz	Ramachandraiah.H.C
45	O.S. 160/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>11-01-2021</b>	Gowramma <b>Vs</b> The Executive Engineer (Electrical)	G.R. Manjunathaswamy
46	O.S. 190/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>11-01-2021</b>	Siddalingaiah <b>Vs</b> Prabhuswamy	B.G.Chandrappa

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
47	O.S. 194/2020 (SUMMONS) IA/1/2020	<b>11-01-2021</b>	Tabrez Pasha <b>Vs</b> Pyari Jan	Fouzia Khanam
48	O.S. 196/2020 (SUMMONS) IA/1/2020	<b>11-01-2021</b>	Nagarathnamma <b>Vs</b> Siddalingaiah	K.N.Gururaj
49	O.S. 197/2020 (SUMMONS) IA/1/2020	<b>11-01-2021</b>	Gowramma <b>Vs</b> Siddalingaiah	K.N.Gururaj
50	O.S. 222/2020 (SUMMONS)	<b>11-01-2021</b>	Kamamma <b>Vs</b> Lakshamma	Sreedhara.K.S
51	O.S. 234/2020 (SUMMONS) IA/1/2020	<b>11-01-2021</b>	Boramma <b>Vs</b> Nagaraju	Barathraju
52	O.S. 282/2020 (SUMMONS) IA/1/2020	<b>11-01-2021</b>	Shankara Bhovi H.R. <b>Vs</b> Giddabhovi	K.N. Gururaja
53	O.S. 342/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>11-01-2021</b>	Arpitha P.K. <b>Vs</b> D.Shiva Prasad	H.Lakshman
54	O.S. 145/2016 (NOTICE)	<b>11-01-2021</b>	Geetha <b>Vs</b> Siddegowda	
55	EX 60/2018 (NOTICE)	<b>11-01-2021</b>	B. Shivaprasad <b>Vs</b> K.R. Annapoornamma	S.M. Shivashankar
56	EX 35/2020 (NOTICE)	<b>11-01-2021</b>	Padma <b>Vs</b> Kamala	H.Lakshman
57	O.S. 140/2020 (NOTICE) IA/1/2020	<b>11-01-2021</b>	Master Ayan <b>Vs</b> V. Jagadeesha @ Jagadeesha Vishwanath	Udayakumar T.K
58	FDP 3/2020 (NOTICE)	<b>11-01-2021</b>	S.N. Subramanya <b>Vs</b> S.N. Chandrashekar, dead by Lrs.	K.T. Chandrashekaraiiah
59	O.S. 308/2018 (For Objection) IA/1/2018	<b>11-01-2021</b>	Kempalakshamma <b>Vs</b> Thimmaiah	G.B. Adarsh
60	O.S. 390/2018 (For Objection)	<b>11-01-2021</b>	Rajanna @ Nagaraju <b>Vs</b> Chandrakala	Bharathraju
61	O.S. 102/2019 (For Objection) IA/1/2019 IA/2/2019	<b>11-01-2021</b>	S. Manjula <b>Vs</b> H. Siddappa	C. Channegowda

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
62	FDP 10/2019 (For Objection)	<b>11-01-2021</b>	Gowramma <b>Vs</b> Hanumakka	Basappa
63	FDP 12/2019 (For Objection)	<b>11-01-2021</b>	Nagaraju <b>Vs</b> Revannasiddaiah	Somasundar S
64	O.S. 124/2020 (For Objection) IA/1/2020	<b>11-01-2021</b>	K.S. Gangadharaiah <b>Vs</b> Parvathamma	Somasundar S
65	O.S. 10/2020 (Hearing on IA) IA/1/2020 IA/2/2020	<b>11-01-2021</b>	Neelamma <b>Vs</b> Manjula	M.R. Puttaraju
66	O.S. 482/2014 (Steps) IA/1/2014 IA/2/2014	<b>12-01-2021</b>	G.SRINIVASA SETTY <b>Vs</b> H.N.LALITHAMMA	MALI MARIYAPPA
67	O.S. 342/2015 (Steps) IA/2/2015 IA/1/2015	<b>12-01-2021</b>	KUMARA <b>Vs</b> LAKSHMIDEVAMMA	K.S. RAMASWAMY IYENGAR
68	O.S. 346/2015 (Steps)	<b>12-01-2021</b>	GOWRAMMA <b>Vs</b> SIDDAMMA	BASAPPA
69	EX 32/2015 (Steps)	<b>12-01-2021</b>	MS.SHRIRAM CHITS KARPVT. LTD. TIPTUR RBY. SHARATHKUMAR.N. <b>Vs</b> P.GANESH	
70	O.S. 340/2016 (Steps)	<b>12-01-2021</b>	Chidanandaswamy <b>Vs</b> M.N.Rajanna	
<b>( KID 10-4(A)/0000340/2016)</b>				
71	FDP 3/2017 (Steps)	<b>12-01-2021</b>	Veena <b>Vs</b> Devaraju	
72	EX 20/2019 (Steps)	<b>12-01-2021</b>	Syndicate Bank <b>Vs</b> Boddaiah	Mohamed Afroze Ahamed
73	EX 36/2019 (Steps)	<b>12-01-2021</b>	Syndicate Bank <b>Vs</b> B.S.Ramesh	Mohamed Afroze Ahamed
74	EX 40/2019 (Steps)	<b>12-01-2021</b>	Syndicate Bank <b>Vs</b> Mukthiyar pasha	Mohamed Afroze Ahamed
75	EX 44/2019 (Steps)	<b>12-01-2021</b>	Syndicate Bank <b>Vs</b> Chikkanna	Mohamed Afroze Ahamed

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
76	EX 61/2019 (Steps)	<b>12-01-2021</b>	S.B. Basavaraju <b>Vs</b> M.S. Paramesh dead by Lrs.	Basappa
77	O.S. 168/2019 (Steps) IA/1/2019 IA/2/2019	<b>12-01-2021</b>	Sindukumari <b>Vs</b> Nanjamari	Lakshman.H
78	EX 89/2019 (Steps)	<b>12-01-2021</b>	Smt. Lalithamma <b>Vs</b> B.C.Prabhuswamy	Ajay.B.N
79	FDP 11/2019 (Steps)	<b>12-01-2021</b>	Nethravathi G.C. <b>Vs</b> Chandraiah	Somasundar S
80	O.S. 76/2020 (Steps)	<b>12-01-2021</b>	Priyanka N. <b>Vs</b> Navneeth Prasad S.	Udayakumar T.K
81	O.S. 230/2020 (Steps) IA/1/2020	<b>12-01-2021</b>	Kathayayini <b>Vs</b> Thimmegowda	Somasundar S
82	O.S. 232/2020 (Steps) IA/1/2020 IA/2/2020	<b>12-01-2021</b>	Nannamma <b>Vs</b> Devamma	Jagadeesh.B.D
83	O.S. 250/2020 (Steps) IA/1/2020	<b>12-01-2021</b>	Siraj Unnisa <b>Vs</b> Gouse peer	K.N. Gururaja
84	EX 136/2013 (Settelment)	<b>12-01-2021</b>	SRI RAM CHITS K PVT LTD <b>Vs</b> SWAMYGOWDA AND 2 OTHERS	
85	EX 144/2013 (Settelment)	<b>12-01-2021</b>	SRI. RAM CHITSK PVT LTD. <b>Vs</b> N.B. PARVATHAMMA AND 4 OTHERS	
86	O.S. 6/2016 (Settelment) IA/2/2016 IA/1/2016	<b>12-01-2021</b>	SHIVALINGAIAH @ RANGAPPA <b>Vs</b> GOWRAMMA	S.SOMASUNDAR
87	O.S. 151/2016 (Settelment)	<b>12-01-2021</b>	Kalyanamma <b>Vs</b> Basavaiah	
88	O.S. 74/2017 (Settelment)	<b>12-01-2021</b>	Sharadamma <b>Vs</b> Shekaraiah	T.K. UDAYKUMAR
89	O.S. 91/2017 (Settelment)	<b>12-01-2021</b>	The Manager, SBM, ADB, Maranagere, Tiptur <b>Vs</b> G. Kamalamma	BHARATHRAJ

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
90	O.S. 92/2017 (Settlement)	<b>12-01-2021</b>	State Bank of Mysore <b>Vs</b> S. Shashikala	
91	O.S. 242/2017 (Settlement)	<b>12-01-2021</b>	Kaveri Grameena Bank, Tiptur branch Rep by its manager R. Siddamari <b>Vs</b> Shekaraiah	B.N. AJEY
92	O.S. 200/2018 (Settlement)	<b>12-01-2021</b>	Thimmappa <b>Vs</b> N.G. Manjunatha	A.M. Vidyashankar
93	O.S. 206/2018 (Settlement)	<b>12-01-2021</b>	State Bank of India <b>Vs</b> Sri. Yathiraju P.N.	Lakshman.H
94	O.S. 214/2018 (Settlement)	<b>12-01-2021</b>	State Bank of India <b>Vs</b> M/s Kushal Printers Rep. by its Prop. Smt. H.P. Hemashree	Lakshman.H
95	O.S. 242/2018 (Settlement)	<b>12-01-2021</b>	Nijanandamurthy <b>Vs</b> Jayamma	Karunakar.M.B
96	O.S. 98/2017 (EVIDENCE)	<b>18-01-2021</b>	Mrs. Chandrakala <b>Vs</b> Mrs. Kamalamma	
97	O.S. 74/2019 (EVIDENCE) IA/1/2019	<b>18-01-2021</b>	Mouryan P.M. <b>Vs</b> Mahesh K @ Rohith	Somasundar S
98	O.S. 80/2019 (EVIDENCE) IA/1/2019 IA/2/2019	<b>18-01-2021</b>	Lipitha C. <b>Vs</b> Annadanappa	Nataraju.M.C
99	O.S. 140/2019 (EVIDENCE)	<b>18-01-2021</b>	C.H. Shobha <b>Vs</b> N.B. Basavaraju	M.R. Girish
100	O.S. 178/2019 (EVIDENCE)	<b>18-01-2021</b>	Shyla <b>Vs</b> Nanjamari	Udayakumar T.K
101	O.S. 279/2016 (Plaintiff Evidence)	<b>22-01-2021</b>	S. Gangadharaiah <b>Vs</b> Rangegowda	
102	O.S. 176/2019 (Plaintiff Evidence) IA/1/2019 IA/2/2019	<b>22-01-2021</b>	Shivakumar <b>Vs</b> Lingaraju	Lakshman.H
103	O.S. 182/2019 (Plaintiff Evidence) IA/1/2019	<b>22-01-2021</b>	Renukamma <b>Vs</b> K.M. Arpitha	T.K. Raghu

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
104	O.S. 490/2014 (Await Report) IA/1/2014 IA/2/2014	<b>22-01-2021</b>	CHIKKANNA <b>Vs</b> SHIVASWAMY	K.B.LINGAPPA

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**Dangling IA:**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	C.C. 1091/2016 (JUDGEMENT)		Nonavinakere police <b>Vs</b> Prakasha .K.B	
2	C.C. 908/2020 (For Committal)		Nonavinakere Police <b>Vs</b> Raghunandana @ Raghu	State by Complainant
<b>Cases listed below are adjourned due to Covid 19</b>				
3	Crl.Misc. 237/2020 (NOTICE)	<b>24-12-2020</b>	Gouse Peer <b>Vs</b> Imran Pasha	K.N. Gururaja
4	Crl.Misc. 287/2020 (NOTICE)	<b>24-12-2020</b>	Nataraju S.S. <b>Vs</b> The Thahsildar, Tiptur	B SATHIS
5	Crl.Misc. 288/2020 (NOTICE)	<b>24-12-2020</b>	Nataraju S.S. <b>Vs</b> The Thahsildar, Tiptur	B SATHIS
6	Crl.Misc. 292/2020 (NOTICE)	<b>24-12-2020</b>	Ganganna <b>Vs</b> The Thahsildar, Tiptur	B.G.Krishna murthy
7	Crl.Misc. 293/2020 (NOTICE)	<b>24-12-2020</b>	Ganganna <b>Vs</b> The Thahsildar, Tiptur	B.G.Krishnamurthy
8	P.C.R. 348/2016 (Sworn Statement)	<b>24-12-2020</b>	Shivashankara S <b>Vs</b> Sanjtha Siri Enterprises Taluk Pepsi Distributors by its Prop K.S Sreedar	B.D. JAGADEESH
<b>( P.C.R./0000348/2016)</b>				
<b>: P.C.R./0000348/2016</b>				
9	P.C.R. 358/2016 (Sworn Statement)	<b>24-12-2020</b>	L N LAXMAN <b>Vs</b> RAVI	K.B.LINGAPPA
<b>( P.C.R./0000358/2016)</b>				
<b>: P.C.R./0000358/2016</b>				
10	P.C.R. 378/2016 (Sworn Statement)	<b>24-12-2020</b>	D.M. Basavaraju <b>Vs</b> Asha	M.B.K.
11	P.C.R. 36/2017 (Sworn Statement)	<b>24-12-2020</b>	Karnataka Bank Ltd., Nonavinakere branch, Tiptur Tq. <b>Vs</b> Hanumanthegowda	B.P.RAJENDRAPRASAD
12	C.C. 292/2018 (For Charge,)	<b>24-12-2020</b>	Nonavinakere Police <b>Vs</b> Dasappa	Shivamma
13	C.C. 448/2018 (For Charge,)	<b>24-12-2020</b>	Nonavinakere Police <b>Vs</b> Raghu B.T.	Shivamma

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
**Sri. Chandan S**  
**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 09-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	C.C. 574/2018 (For Charge,)	<b>24-12-2020</b>	Excise Police Station,Tiptur <b>Vs</b> Paramesh	State by Complainant
15	C.C. 650/2018 (For Charge,)	<b>24-12-2020</b>	Honnavalli Police <b>Vs</b> Sridhara	State by complainant
16	C.C. 663/2018 (For Charge,)	<b>24-12-2020</b>	Excise Police Station,Tiptur <b>Vs</b> Narasimharaju	State by complainant
17	C.C. 42/2019 (For Charge,)	<b>24-12-2020</b>	Honnavalli Police <b>Vs</b> Lakshminarayana	State by Complainant
18	P.C.R. 2/2020 (Sworn Statement)	<b>24-12-2020</b>	Parameshwaraiah H.E. <b>Vs</b> Ramesh	M.R. Harsha
19	P.C.R. 13/2019 (Await Report)	<b>24-12-2020</b>	Gangamma <b>Vs</b> Manjunath	M.R. Girish
20	P.C.R. 1/2020 (Await Report)	<b>24-12-2020</b>	Shivaiah <b>Vs</b> Suguna	Somasundar S
21	P.C.R. 4/2019 (Sworn Statement)	<b>28-12-2020</b>	Roopa C.H. <b>Vs</b> Shreedhar	State by Complainant
22	P.C.R. 5/2019 (Sworn Statement)	<b>28-12-2020</b>	Roopa C.H. <b>Vs</b> Jayaprakash	State by complainant
23	P.C.R. 10/2019 (Sworn Statement)	<b>28-12-2020</b>	Channabasappa <b>Vs</b> Jayasheela	P.G. Kumar
24	P.C.R. 11/2019 (Sworn Statement)	<b>28-12-2020</b>	Mamatha <b>Vs</b> M.C. Ramesh	State by Complainant
25	P.C.R. 21/2019 (Sworn Statement)	<b>28-12-2020</b>	Ambika <b>Vs</b> K.M. Shankarappa	Ramachandraiah.H.C
26	P.C.R. 34/2019 (Sworn Statement)	<b>28-12-2020</b>	B.N. Sushma <b>Vs</b> Gopalakrishna @ Gopalakrishna Rao	K.R. Dayananda
27	P.C.R. 37/2019 (Sworn Statement)	<b>28-12-2020</b>	Anitha <b>Vs</b> Ravi S.	G.S. Mallesh
28	C.C. 691/2019 (For Charge,)	<b>28-12-2020</b>	Nonavinakere Police <b>Vs</b> Mahammed Khalandar @ Shannu	State by Complainant



**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
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**ADDL. CIVIL JUDGE ( JR. DN.) & JMFC**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	P.C.R. 5/2020 (Sworn Statement)	<b>28-12-2020</b>	Devagaiah <b>Vs</b> Srinivasa	H.Lakshman
30	C.C. 266/2020 (SUMMONS)	<b>29-12-2020</b>	Honnavalli Police <b>Vs</b> Prakash H.C.	State by Complainant
31	C.C. 267/2020 (SUMMONS)	<b>29-12-2020</b>	Honnavalli Police <b>Vs</b> Mahesha	State by Complainant
32	C.C. 268/2020 (SUMMONS)	<b>29-12-2020</b>	Honnavalli Police <b>Vs</b> Ashok Kumar D.K	State by Complainant
33	C.C. 364/2020 (SUMMONS)	<b>29-12-2020</b>	Nonavinakere Police <b>Vs</b> Shivashankara	State by Complainant
34	C.C. 366/2020 (SUMMONS)	<b>29-12-2020</b>	Nonavinakere Police <b>Vs</b> Prasanna Kumar B.J.	State by Complainant
35	C.C. 493/2020 (SUMMONS)	<b>29-12-2020</b>	Excise Police Station,Tiptur <b>Vs</b> Paramesh	State by Complainant
36	C.C. 494/2020 (SUMMONS)	<b>29-12-2020</b>	Excise Police Station,Tiptur <b>Vs</b> Padmavathi	State by Complainant
37	C.C. 804/2020 (SUMMONS)	<b>29-12-2020</b>	Excise Police Station,Tiptur <b>Vs</b> Nagarathna	State by Complainant
38	C.C. 814/2020 (SUMMONS)	<b>29-12-2020</b>	Honnavalli Police <b>Vs</b> Basaveshwara	State by Complainant
39	C.C. 1311/2017 (For Charge,)	<b>29-12-2020</b>	Honnavalli Police <b>Vs</b> Naveena aliyas Naveenkumar	
40	CrI.Misc. 424/2017 (Reissue FLW to the Respondent)	<b>29-12-2020</b>	Lakkamma <b>Vs</b> Virupaksha,	
41	CrI.Misc. 271/2019 (Reissue FLW to the Respondent)	<b>29-12-2020</b>	Y.G. Yamunarani @ Yamuna @ Asha <b>Vs</b> K.B. Yoganandamurthy @ Ananda	H. Shivaramaiah

**Dangling IA:**